

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
STARRED QUESTION NO. : 122
TO BE ANSWERED ON THE 19th December 2022
FLIGHTS BETWEEN INDIA AND CANADA

122. SHRI SANJEEV ARORA

Will the Minister of CIVIL AVIATION be pleased to state:- whether Amritsar and Chandigarh are left out in the recent pact signed between India and Canada to increase the number of flights, if so, the reasons therefor?

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M Scindia)

A statement is laid on the table of the house.

Statement referred in reply to Rajya Sabha Starred Question 122 regarding "Flights between India and Canada" to be answered on 19.12.2022

National Civil Aviation Policy 2016, inter alia provides for open sky Air Service Agreement on reciprocal basis with countries with territory located beyond a 5000 km radius from New Delhi. Canada agreed to India's proposal for unlimited direct connectivity as per open sky arrangement. It provides unlimited direct connectivity by Canadian Airlines to 6 Indian airports (Delhi, Mumbai, Chennai, Hyderabad, Bengaluru and Kolkata).

Reciprocally, the Indian Airlines are allowed unlimited direct connectivity from any point in India (including Amritsar and

Chandigarh) to 6 airports in Canada viz. Toronto, Montreal, Edmonton, Vancouver, and two points to be selected by India.